

**Shri Anil K. Chanda:** Yes, those houses which belong to the MPs' pool. Each of these nine houses which have been allotted to senior Members of Parliament, if I may say so, have been allotted with the approval of the Prime Minister and the Minister of Parliamentary Affairs. These allotments have not been made by the House Committee.

**Mr. Speaker:** Has this house been put into the pool for the legislature?

**Shri Anil K. Chanda:** Which house?

**Mr. Speaker:** This bungalow which has been allotted.

**Shri Anil K. Chanda:** As I said, these bungalows which were meant for certain Members of Parliament are not bungalows belonging to the MPs' pool, but made available to senior Members for special reasons.

**श्री म० ल० द्विवेदी :** आनरबल मिनिस्टर ने कहा कि कुछ इम्पोर्टेंट मम्बरों को विशेष सुविधा दी जाती है। मैं जानना चाहता हूँ कि इस गदन के सब सदस्य वगैरह हैं या कुछ विशेष महत्व के हैं और कुछ कम महत्व के हैं? मन्त्री जो कहते हैं कि कुछ विशेष महत्व के हैं, मॉर इम्पोर्टेंट हैं। क्या ऐसा इस हाउस में हो सकता है?

**Mr. Speaker:** There is no good unnecessarily getting vexed over these matters. There are senior Members, there are junior Members. Apart from all that, there is no insult meant by the hon. Minister. What has been done is: some flats, some rooms and some bungalows are put into the pool to be distributed to the Rajya Sabha and Lok Sabha Members. Independently, from time to time, if leaders of particular groups or other senior Members say that they want bungalows independently of the pool, the Government has been, without putting them into the pool, accommodating them. I do not know if in Question Hour we want to decide that Government shall not have any right at all, that if anything is given to any Member of this House, it shall be done

only through the House Committee. I know a number of cases where the leaders of various groups have been given bungalows merely because they were leaders of groups; and ex-leaders of groups are also given.

**Shri C. D. Pande:** Even we have been given who are not leaders.

**Mr. Speaker:** There is no point of order.

**Shri M. L. Dwivedi:** What I was seeking to bring to your notice was this. I do not question leaders of groups being given particular houses. The hon. Minister was referring to an hon. Member, Shri Kaka Kalelkar, who is not a leader of a group. He was saying there are some important Members who are given special preference. I want to know whether there are differences among Members. Leaders of groups may be given.

**Mr. Speaker:** There is no point of order.

**Shri D. C. Sharma:** I think Shri M. L. Dwivedi is a very important Member.

#### WRITTEN ANSWERS TO QUESTIONS

##### Phosphorus Plant

\*1099. { **Shri Ram Krishan Gupta:**  
**Shri Chuni Lal:**

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1281 on the 3rd April, 1961 and state:

(a) whether Government have since received report from National Industrial Development Corporation for setting up of a Phosphorus Plant in India;

(b) if so, whether Government have considered it; and

(c) if so, with what result?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). The team of three engineers, sent to U.S.A. under T.C.M. programme by the National Industrial Development Corporation Limited in November, 1959, for making a techno-economic study about the possibilities of setting up a plant for the production of elemental phosphorus in the country, have submitted their report, copies of which are available in the Parliament Library. The question of setting up a project for the manufacture of phosphorus in the public sector is at present under active consideration of the Government.

#### Ashoka Hotel

\*1100. { Shri Chuni Lal:  
Shri Ram Krishan Gupta:  
Sardar Iqbal Singh:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 1624 on the 19th April, 1961 and state:

(a) whether Government have considered the question of high operating expenses of Ashoka Hotel; and

(b) if so, the result thereof; and

(c) the steps taken for the reduction of expenses?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) The matter is under consideration.

(b) and (c). Do not arise.

#### Gunny Bags

\*1102. **Shri Indrajit Gupta:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 1288 on the 8th March, 1961 and state:

(a) whether large-scale purchases of new jute gunny bags by various Government departments are having an inflationary effect on the jute goods market;

(b) the quantity of new bags purchased on Government account between January and June, 1961; and

(c) whether in view of the abnormal situation caused by speculation in prices of jute goods, Government have since considered the desirability of purchasing second hand gunny bags only?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) No, Sir. The Government purchases being a small fraction of total volume of jute trade, do not produce any significant effect on the market. During December, 1960 to March, 1961, when the market had become very sensitive, any enquiry for goods assumed a significance far greater than the situation warranted.

(b) 430 lakh bags.

(c) Jute market is now steady. The question of purchasing second-hand bags has been considered. Since there is no organised market for the sale of second-hand jute bags, from which substantial quantities of suitable bags can be purchased, and there are inherent difficulties in evaluating second-hand stores, it has been decided to drop the question as impracticable.

#### Cable Factory at Thripunithura

\*1103. { Shri Kodyan:  
Shri Narayanankutty  
Menon:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1226 on the 8th March, 1961 and state the further progress since made in the setting up of cable factory at Thripunithura (Kerala) with Japanese collaboration?

**The Minister of Industry (Shri Manubhai Shah):** A statement is laid on the Table of the House.

#### STATEMENT

Traco Cable Company Ltd. had applied for a licence for the import of capital equipment worth Rs. 17.20